

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Monday The 1st day of July 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	CRLA/362/2024	PAVADA MADHU Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
2	CRLA/368/2024	KODAVALI SIVA @ NANI Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	PUBLIC PROSECUTOR	KRISHNA
3	CRLA/374/2024 IA 1/2024 Condone Delay Petition	RAMULA CHARAN RAJ @ CHERUVU CHARAN Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR LEGAL AID	PUBLIC PROSECUTOR	ANANTAPUR
INTERLOCUTORY					
4	AS/312/2024 IA 1/2024 Direction Petition	SHAIK SHOUKATH ALI Vs MARELLA RAMANAIHAH(DIED)	AYESHA AZMA S		YSR KADAPA
FOR WITHDRAWAL					
5	AS/493/2016	SRI. SAJJA CHENCHIAIH Vs SMT. SAJJA SHOBHA	K PALLAVI	SASANKA BHUVANAGIRI	SPS NELLORE
FOR ORDERS OF COURT					
6	AS/18387/2024/ (Filing No.)	SHRI POTNURI BAPUJI(DECEASED) Vs SMT.SODADAS KESAVI	G TUHIN KUMAR		VISAKHAPATNAM
ADMISSION					
7	CC/6275/2023	CHAKKA RAMA KRISHNA Vs M/S. MANI VENKATA CONSTRUCTIONS	M V S ANIL KUMAR R	R SIVA SAI SWARUP	VISAKHAPATNAM
8	CA/3/2024 IA 1/2024 Suspension Petition IA 2/2024 Vacate Stay Petition	SMT KIRTHI CHEKURI Vs KAPPAGANTU JANKIRAM SARMA	KASA JAGANMOHAN REDDY	J.V.PHANIDUTH	KRISHNA
INTERLOCUTORY					
9	AS/585/2014 IA 2/2017(ASMP 2205/2017) Condone Delay Petition IA 3/2017(ASMP 2206/2017) Review Petition	D.GANGAMMA Vs MEDA VIJAY KUMAR	VENKATESWARA RAO GUDAPATI	KARNAM RAMESH TOP 10	ANANTAPUR
10	AS/1078/2018 IA 2/2018 Stay Petition IA 1/2024 Extension Petition	SAMBANGI SRAVAN KUMAR Vs GHANTA SIVA PRASAD	MANGENA SREE RAMA RAO	K SITA RAM top 10	WEST GODAVARI
ADMISSION					
11	CA/7/2024 IA 1/2024 Dispense with Petition IA 2/2024 Suspension Petition	SRI VILAS VIGRAH DASA Vs BALLA YEDUKONDALU	N ASHWANI KUMAR	VENKATASUBBAIAH V RR 2,4 AND 5 NOTICE SERVED R 3 NOTICE SENT NOT	-

YET RETURNED

INTERLOCUTORY

12	AS/273/2009 IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Petition IA 3/2024 L R Petition	G.SEETHARAMAMMA (DIED) GUNTUR AND 4 OTHERS Vs C.SUBBA RAO (DIED) GUNTUR DISTRICT AND 9 OTHERS	PRABHU NATH VASIREDDY	B NARASIMHA SARMA JUPUDI V K YAGNADUTT E VENUGOPAL REDDY	GUNTUR
13	AS/586/2013 IA 3/2017(ASMP 10289/2017) Petition to Declare Major IA 1/2018 Addl. Evidence Petition IA 5/2018 Injunction Petition IA 6/2018 Miscellaneous Petition IA 7/2018 Injunction Petition IA 1/2020 Substitute Petition IA 2/2021 Direction Petition IA 3/2021 Miscellaneous Petition IA 4/2021 Amendment Petition IA 1/2022 Implead Petition IA 2/2022 Stay Petition IA 3/2022 Amendment Petition IA 1/2023 Addl. Evidence Petition IA 1/2024 Permission Petition AS/59/2023	KUKKAPALLI KALYANI & ANOTHER Vs KUKKAPALLI VENKATA RANGA RAO & 4 OTHERS	VANGALA SAILAJA V S R ANJANEYALU VAJJHALA SATYANARAYANA PRASAD D Y L N CHARYULU S AND S LAW ASSOCIATES	T SREEDHAR M CHALAPATI RAO D VIJAYA CHANDRA REDDY MD SALEEM S CHALAPATHI RAO R3 R5 UNSERVED,R6 TO R9 APPEARANCE BY M D SALEEM R4 APP BY M.CHALAPATI RAO R2 APP BY M D SALEEM R1 APP BY T.SREEDHAR R3 & R5 NOTICE RETURNED AS UNERVED (NO SUCH ADDRESSE)	PRAKASAM
14	AS/59/2023 IA 1/2023 Dispense with Petition IA 2/2023 Stay Petition IA 3/2023 Direction Petition IA 4/2023 Permission Petition IA 5/2023 Miscellaneous Petition IA 1/2024 Permission Petition	UPPALAPATI ANANTHA LAKSHMI Vs KUKKAPALLI KALYANI	M CHALAPATI RAO	VAJJHALA SATYANARAYANA PRASAD	PRAKASAM
15	AS/235/2014 IA 1/2015(ASMP 234/2015) Vacate Stay Petition IA 2/2015(ASMP 235/2015) Permission Petition IA 1/2018 Permission Petition	YERVA SANTEKKA Vs REDYAM CHANDRA ASEKHAR REDDY	V R REDDY KOVVURI	KARRI MURALI KRISHNA	YSR KADAPA
16	LAAS/14196/2015/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay in Rep	SHAIK SAKINABI(C.1 DIED) Vs THE SPECIAL DEPUTY COLLECTOR(LAND ACQUISITION)	CHETLURU SREENIVAS	GP FOR APPEALS	SPS NELLORE
17	AS/1924/2018 IA 1/2018 Injunction Petition IA 2/2018 Suspension Petition	ERAMREDDY ESWARAMMA Vs MADDELACHERUVU VENKATARAMANA	S NAGESH REDDY	K KOUTILYA V DYUMANI K ANANDA RAO R3 R4 R5 R7 R12 R15 UNSERVED,R1, R6, R8, R9, R10 - APP BY SRI K KOUTILYA	CHITTOOR
18	AS/334/2021 IA 1/2021 Stay Petition	SHAIK GHOUSE AHAMAD Vs SHAIK MOHAMAD GHOUSE	NIMMAGADDA REVATHI	ROSEDAR SRA	YSR KADAPA

19	AS/320/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition	TANGI HARINARAYANA Vs BANNA RMANA MURTHY	E V V S RAVI KUMAR	SODUM ANVESH R1 APPE R2 - R4 SERVED	SRIKAKULAM
20	AS/351/2022 IA 1/2022 Stay Petition	MUTYAM SUBBA REDDY Vs BATHULA VENKATA SUBBAMMA	S DILIP JAYA RAM	O UDAYA KUMAR MADHUSUDHAN REDDY PASUNOOR R4 R7 UNSERVED,R1, R3, R6, R9 APPE O UDAYA KUMAR R2 APP MADHUSUDHAN REDDY PASUNOOR R4 NOTICE RETURNED AS ADDRESSEE REFUSED R5 SERVED R7 NOTICE RETURNED AS ADDRESSEE REFUSED R8 SERVED R9 NOTICE RETURNED AS INSUFFICIENT ADDRESS	GUNTUR
21	CRLA/136/2023 IA 3/2023 Extension Petition IA 2/2024 Bail (u/s 389(1))	SEELAM RAGHAVULU @ MARK Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
22	AS/192/2024 IA 1/2024 Stay Petition	SEELAM JHANSI LAKSHMI Vs EDA KOTI REDDY	KIRTHI TEJA KONDAVEETI	A SYAM SUNDAR REDDY	KRISHNA

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Monday The 1st day of July 2024(AFTER BENCH WORK OF UDPRJ WITH JSJ - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
23	CRLA/908/2016	PALLETI SURESH SPSR NELLORE DT. Vs THE STATE OF TELANGANA REP PP.	GANGA KUMAR CHAKRAVARTULA LEGAL AID	PUBLIC PROSECUTOR (AP)	SPS NELLORE

COURT NO. 19**THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO****To be Heard on Monday The 1st day of July 2024(AFTER BENCH WORK OF UDPRJ WITH KMJ -
PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
24	CRP/1197/2024 IA 1/2024 Direction Petition	NAGULAPALLI VENKATA SUBBA RAO Vs SIRIPURAPU SEETHARAMBABU	KOGANTI NAGESWARA RAO		KRISHNA
25	CRP/1204/2024 IA 1/2024 Stay Petition	MEDATHATI VENKATESWARA RAO Vs MEDATHATI KODANDA RAMA PRASAD	P N MURTHY		KRISHNA
26	CRP/1213/2024 IA 1/2024 Suspension Petition	VALLURU NIRMALA KUMARI Vs M/S MANA KALYANA VEDIKA	T V JAGGI REDDY		KRISHNA
27	CRP/1214/2024 IA 1/2024 Stay Petition	SHAIK BASHEER Vs KOSURI VEERAAH SARMA	RAMA CHANDRA RAO GURRAM	T V JAGGI REDDY	KRISHNA
28	CRP/1224/2024 IA 1/2024 Stay Petition	YARLAGADDA KRISHNA MURTHY Vs M/S.SAI PRIYA CHIT FUND PVT.LTD	DR D VENKATA RAMANA REDDY		KRISHNA
29	CRP/1256/2024 IA 1/2024 Dispense with Petition IA 2/2024 Stay Petition	KUBIREDDI DEMUDU Vs VELAGALA PYDAM NAIDU	KOTI REDDY IDAMAKANTI		VISAKHAPATNAM
ADMISSION					
30	CRP/357/2024 IA 1/2024 Stay Petition	MANAM RAMANAAH Vs VENKATA TIRUMALA CHIT FUND PVT. LTD	CHALLA AJAY KUMAR	P DURGA PRASAD	VISAKHAPATNAM
31	CRP/923/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition	YANDA BALA APPALA SWAMY Vs GUDURI VAMSI KRISHNA	M P V N V SASTRI	K K DURGA PRASAD sr-App by m/s.K.K.Durga Prasad (adv).	KRISHNA
32	CRP/1152/2024 IA 1/2024 Stay Petition	GUNTAPALLI SRINIVASARAO Vs POLIPIREDDY RAJESH BABU	SOMISETTY GANESH BABU	HARINADH NIDAMANURI	VISAKHAPATNAM
33	CRP/1199/2024 IA 1/2024 Dispense with Petition	SARPAVARAPU VENKATESH Vs SMT. SARPAVARAPU (KALAGARA) VATSALA SANTHOSHI SRAVANI	BONU RAMA SHANKAR RAO		VISAKHAPATNAM
INTERLOCUTORY(REVENUE)					
34	WP/793/2019 IA 1/2019-Suspension Petition IA 2/2019-Amendment Petition IA 3/2019-Vacate Stay Petition	A SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	VENKATESWARA RAO GUDAPATI	GP FOR REVENUE (AP) KAMBHAMPATI RAMESH BABU	VIZIANAGARAM